

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 15.06.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
HEARING	HEARING
1. OS.NO. 36/2009	OS 372/2020
2. FDP 4/2010	OS 378/2020
3. MIS 23/2011	OS 126/2009
4. Ex. 39/2013	OS 454/2016
5. OS 310/2016	OS 1904/2006
6. FDP 3/2016	OS 1032/2013
7. Ex 1/2017	OS 1176/2015
8. OS 628/2019	OS 578/2017
9. OS 1320/2019	EX. 10/2012
10. OS 1654/2019	MIS 33/2019

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.05.2020 issued by Hon'ble High Court of Karnataka.